## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# RAJYA SABHA UNSTARRED QUESTION No.1791 TO BE ANSWERED ON 16.03.2023

### Pending proposals relating to endangered animals' habitats

#### 1791.SHRI MITHLESH KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government/National Board for Wildlife (NBWL) has approved several pending proposals, including projects relating to endangered animals' habitats/adjacent areas, if so, the details thereof; and
- (b) the steps taken by Government to protect the flora and fauna and to stop the decreasing forest area in Uttar Pradesh, the details thereof?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) Proposals for developmental activities within National Parks, Sanctuaries, Tiger Reserves, Tiger Corridors and activities inside Eco-Sensitive Zones around National Parks and Sanctuaries which require environmental clearance are forwarded by State Governments for consideration of the Standing Committee of the National Board for Wild Life (SCNBWL). During the last five years, a total of 678 proposals were recommended by the SCNBWL.
- (b) A number of steps have been taken by the Government to protect and conserve forests and wildlife. Some of the important steps are as follows:
  - i. Financial assistance is provided to all States under Centrally Sponsored Schemes for protection and management of forests and wildlife.
  - ii. Various schemes are being implemented by the Government in the States, including Uttar Pradesh, to increase forest and tree cover of the country.
  - iii. A network of 998 Protected Areas has been created in the country for protection and conservation of wildlife.
  - iv. Rare and endangered species of animals found in India have been listed in Schedule-I of the Wild Life (Protection) Act, 1972, thereby providing them the highest degree of protection

- v. The Ministry has released advisories to all States on management of human wildlife conflict.
- vi. In order to strengthen conservation of wildlife, Eco-Sensitive Zones are notified around National Parks and Sanctuaries under the provisions of the Environment (Protection) Act, 1986.

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